

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

TWENTY-SIXTH REPORT

(Presented on 18.05.2006)

The Business Advisory Committee held a sitting on Tuesday, the 16th May, 2006.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The Actuaries Bill, 2005. <u>(Consideration and Passing)</u>	2 hours
(2) The Government Securities Bill, 2004. <u>(Consideration and Passing)</u>	2 hours
(3) The Union Duties of Excise (Electricity) Distribution Repeal Bill, 2006. <u>(Consideration and Passing)</u>	1 hour
(4) The Food Safety and Standards Bill, 2005. <u>(Consideration and Passing)</u>	2 ½ hours
(5) The Small and Medium Enterprises Development Bill, 2005. <u>(Consideration and Passing)</u>	3 hours
(1) The Wildlife (Protection) Amendment Bill, 2005 after it has been passed by Rajya Sabha. <u>(Consideration and Passing)</u>	2 hours

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| (7) | The National Institute of Fashion Technology Bill, 2005
after it has been passed by Rajya Sabha.
<u>(Consideration and Passing)</u> | 1 hour |
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3. The Committee also recommend that discussions under rule 193 on the following subjects may be held on the dates indicated against each:

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| (i) | Communal violence in
different parts of the country | May be taken up on Thursday,
the 18 th May, 2006, at 2.00 PM |
| (ii) | Increase in prices of essential
commodities. | May be taken up on Monday,
the 22 nd May, 2006 |

NEW DELHI;
Dated the 16th May, 2006
Vaisakha 26, 1928 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee